# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO. 1470 ANSWERED ON TUESDAY, THE 15<sup>th</sup> MARCH, 2022

#### CSR EXPENDITURE IN MADHYA PRADESH

### **OUESTION**

#### 1470 # DR. SUMER SINGH SOLANKI:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the details of funds spent by Government and non-Government companies under Corporate Social Responsibility (CSR) during the last two years and current financial year;
- (b) the details of funds spent under the said head in Madhya Pradesh, district-wise; and
- (c) whether Government has prepared any plan to review the work done by the above Government/non-Government companies, if so, the details thereof?

#### ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

## [RAO INDERJIT SINGH]

(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. Further, on the basis of filings made by the Companies in the MCA21 registry, the CSR spent by various public and private sector companies for the financial years 2019-20 and 2020-21 are given below:

	FY	2019-20	FY	2020-21
Nature of Company	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
Non-PSUs	22209	19,593.65	8458	16,304.54
Public Sector Under-takings (PSUs)	455	5,270.19	175	4,055.70
Grand Total	22664	24,863.84	8633	20,360.25

(Data upto 31.12.2021) [Source: National CSR Data Portal]

Regarding CSR data for the financial year 2020-21, it is informed that the companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial

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statements and board report containing disclosure about CSR, are to be filed in MCA21 within 30 days of the AGM. In view of the disruption caused by COVID-19 pandemic, Registrars of Companies had accorded extension of time till 30th November, 2021 for conduct of AGMs by companies. The Ministry vide General Circular No. 01/2022 dated 14.02.2022 has relaxed the levy of additional fees till 15.03.2022 for filing of financial statement in respect of the financial year 2020-21. Further, filings for on-going financial year i.e 2021-22 are required to be made only after the end of current financial year.

- (b): The district-wise CSR spent by various public and private sector companies in the State of Madhya Pradesh for the financial years 2019-20 and 2020-21 are at **Annexure-I & II** respectively.
- (c): CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. Further, the Board of the company is also required to disclose the CSR Policy developed and implemented by the company, including the details like funds earmarked, expenditure made, implementing agencies appointed etc., in their board report. The existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide sufficient safeguards for implementation of CSR by companies. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of the Act after due examination of records and following due process of law.

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ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 1470 FOR 15.03.2022

	District wise CSR Expenditure in M	<b>Madhya Pradesh by PSUs(Amo</b>	unt in Crore)
S. No	District	FY 2019-20	FY 2020-21
1	Anuppur	0.47	0.14
2	Barwani	0.89	-
3	Betul		0.01
4	Bhopal	0.95	22.92
5	Burhanpur	-	-
6	Chhindwara	=	0.11
7	Damoh	0.79	-
8	Dewas	-	0.44
9	Dhar	0.15	-
10	Dindori	-	0.03
11	Guna	=	2.98
12	Gwalior		0.04
13	Harda	2.55	0.95
14	Hoshangabad	1.03	2.56
15	Indore	0.48	0.04
16	Jabalpur		0.09
17	Jhabua	_	0.48
18	Khandwa	12.82	6.70
19	Mandla	0.05	ū.
20	Rajgarh	1.50	-
21	Rewa	-	2.14
22	Sagar	1.37	0.84
23	Satna	0.40	¥
24	Shahdol	-	0.23
25	Shivpuri	-	0.21
26	Sidhi	~	1.28
27	Singrauli	0.13	70.52
28	Ujjain	-	0.40
29	Umaria		0.39
30	NEC/ Not mentioned*	16.96	12.66
	Grand Total	40.54	126.16**

(Data upto 31.12.2022) [Source: National CSR Data Portal]

<sup>\*</sup>Companies either did not specify the names of District or indicated more than one District where projects were undertaken.

<sup>\*\*</sup> Data for FY 2020-21 is subject to change as the levy of additional fees for the late filing has been relaxed till 15.03.2022.

# REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 1470 FOR 15.03.2022

NT	District wise CSR Expenditure in Madhya Pradesh by Non-PSUs(Amount in Crore)				
. No.	District	FY 2019-20	FY 2020-21		
1	Agar Malwa	-	.=		
2	Alirajpur	1.22	0.10		
3	Anuppur	0.70	1.23		
4	Balaghat	0.14	0.17		
5	Barwani	1.23	0.25		
6	Betul	0.01	2-4-4-4-4-4-4-4-4-4-4-4-4-4-4-4-4-4-4-4		
7	Bhind	3.96	0.16		
8	Bhopal	7.41	7.06		
9	Burhanpur 0.01		-		
10	Chhatarpur	0.43	0.21		
11	Chhindwara	5.52	2.12		
12	Damoh	0.90	0.90 1.82		
13	Datia	0.14	-		
14	Dewas	3.16	1.84		
15	Dhar	0.85	0.55		
16	Dindori	0.54			
17	Guna	0.53	0.01		
18	Gwalior	2.18	1.62		
19	Harda	22 ) 22et survabilité	0.00		
20	Hoshangabad	0.41	1.22		
<del>2</del> 3	Indore	14.80	9.76		
22	Jabalpur	1.84	2.13		
23	Jhabua	0.01	0.26		
24	Katni	0.67	0.82		
25	Khandwa	-	0.29		
26	Khargone	0.55	0.33		
27	Mandla	5.43	3.65		
28	Mandsaur	0.23	0.01		
29	Morena	-	-		
30	Narsinghpur	0.30	1-		
30 31	Neemuch	1.03	0.48		
32	Niwari	0.15	-		
33	Panna	-	0.17		
34	Raisen	0.96	0.81		
35	Rajgarh	0.04	0.27		
36	Ratlam	3.71	0.14		
37	Rewa	3.29	5.56		
38	Sagar	0.74	5.62		
39	Satna	9.28	8.96		
40	Sehore	0.25	5.97		
41	Seoni	10.38	0.19		
42	Shahdol	0.11	0.88		
43	Shajapur	1.09	0.16		
44	Sheopur 0.95		0.43		
45	Shivpuri	0.02	2.50		
46	Singrauli	<del>š</del>	2.37 3.25		
47	Ujjain	4.47			
48	Umaria	-	0.15		
49	NEC/ Not mentioned*	86.31	74.18		
	Grand Total	175.94	147.71**		

(Data upto 31.12.2022)

[Source: National CSR Data Portal]

<sup>\*</sup>Companies either did not specify the names of District or indicated more than one District where projects were undertaken.

\*\* Data for FY 2020-21 is subject to change as the levy of additional fees for the late filing has been relaxed till 15.03.2022.